

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 17.02.2022) :-**

1. Total nos. of transactions	:-	2222
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2165
3. Total nos. of requests pending	:-	57

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections :- 48

1. WPC – 5931/2014
2. WP Cr. 1/2019
3. ABA – 9231/2019
4. ABA – 157/2021
5. WPC – 3448/2020
6. BA-9331/2021
7. WPC-387/2012
8. Cr. APPL (SJ)-182/2006
9. WPC-3326/2020 BEING ISSUED
10. WPC-2626/2021 BEING ISSUED
11. WPC-502/2017
12. Tr. PET C- 39/2021 BEING ISSUED
13. Cr. REV-1220/2019
14. WPC-6994/2019
15. WPC-5883/2010
16. BA-4748/2018
17. WPC-4444/2013
18. Cr. APPL SJ-180/2019
19. WPC-5835/2006 BEING ISSUED
20. MA-553/2015 BEING ISSUED
21. BA-15726/2021
22. WPC-240/2022 BEING ISSUED
23. WPC-2236/2021
24. WPC-3696/2007
25. MA-196/2015
26. MA-217/2013 VIDE
27. WPC-376/2019 VIDE
28. FA-209/2017
29. Cr. MP-2324/2021 BEING ISSUED

30. WPC-222/2021 BEING ISSUED
31. WPC-3970/2014 BEING ISSUED
32. WPC-4795/2021
33. CWJC-1763/1999 BEING ISSUED
34. WPC-1692/2013
35. WPC-1390/2021
36. Cr. MP-1723/2021
37. ABA-617/2022 BEING ISSUED
38. CONT C-244/2021
39. WPC-2726/2021 BEING ISSUED
40. WPC-4338/2021 BEING ISSUED
41. WPC-5883/2010
42. ABA-617/2022
43. LPA-374/2018 BEING ISSUED
44. WPC-578/2022 BEING ISSUED
45. WPC-3126/2021 BEING ISSUED
46. WPC-7658/2017
47. ABA-1761/2019
48. WPC-2157/2013

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

09

- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)
- G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
  - b. In place of order dated 03.08.20016 shows order dated 05.10.2012
  - C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
  - d. In order dated 09.05.2018 one extra sheet is added.
- H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014
- I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

pooja  
17/02/2022